## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 126(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY:

Mr. C.M Narula

V/s

M/s. CMD Pardesi Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION

1 Niltin Grylli Adv 2 Pinhar Takiar Adv

R-1 to 3
Petition

## Order

Pleadings are complete. The matter is posted for arguments but the arguing counsel for the petitioner has circulated a letter for adjournment. Not objected by respondents.

List for arguments on 20.10.2016

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER\(T)

21.9.2016 (P.K. Sud)